

Serial
No.
Ord.Date of
Order

Order with Signature

...22	11.3.96	<p>the applicant absorbed in the vacancy which arose in CRRI, Cuttack when he was promoted on 31.3.1995.</p> <p>Adjourned to 15.3.1996.</p> <p>Hand over copies of the orders to the counsel for both sides.</p> <p><i>Manu</i> MEMBER (ADMINISTRATIVE)</p>	<p>A copy of the order of 11.3.96 may be given to the counsels for both sides.</p> <p><i>ANB</i> <i>Uman</i> 12/3 12.03.96 S-O</p>
23	15-3-96	<p>Heard Shri P.K.Bhuyan, learned counsel for the applicant and Shri Ashok Misra, learned counsel for the Respondents. The prayer in this case is to quash the transfer order of the applicant under Annexure-3 and direct the Respondents to absorb the applicant in the post of Superintendent in the place of Sri B.B.Das who retired on 30.9.1995 as Superintendent, C.R.R.I., Cuttack. The counter, rejoinder and number of other pleadings in this case are considered. The applicant mainly challenges his transfer on the ground that it violated the transfer policy which states that officials who are senior shall be retained and junior persons shall be sent out. As things stand, the Respondents filed the Roster according to which on the date of promotion of the applicant there was a vacancy at Cuttack to which the applicant was allegedly ignored and a junior, namely, Smt.K.Umana, was posted, though this lady was promoted after two months. Shri Bhuyan also contended that the gradation list</p>	<p>Received copy on behalf of Mr. Ashok Misra learned counsel for the Respondents.</p> <p><i>ANB</i> <i>Uman</i> 13/3/96</p> <p>for hearing.</p> <p>Order No-22 of 11.3.96 may be given to the counsels for both sides.</p> <p><i>ANB</i> <i>Uman</i> 13/3/96</p>

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OA-611/95

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		<p>as furnished to the reply to notes dated 11.3.1996 is different from the Roster originally prepared. The dispute regarding seniority xxxxxx thus remains unresolved. As a measure of accommodation, particularly in view of the fact that the applicant has been on leave for the last six months, the Respondents have agreed to post him as Superintendent at K.V.K., Angul, pending adjudication of his seniority. Because of the agreement of the counsels in this regard, this application is disposed of directing the Respondents to post the applicant forthwith as Superintendent, K.V.K., Angul, without prejudicing his contentions regarding seniority.</p> <p>The Original Application is disposed of as above.</p> <p><i>Masumdar</i> MEMBER (ADMINISTRATIVE)</p>